

भारत सरकार/GOVERNMENT OF INDIA पोत परिवहन मंत्रालय/MINISTRY OF SHIPPING नौवहन महानिदेशालय/DIRECTORATE GENERAL OF SHIPPING टेलीफोन: 022 - 25752040/1/2/3 9वीं मंजिल, बिटा बिल्डिंग/ 9th floor, Beta Building आई थिंक टेक्नोज कैंपस/ I-Think Techno Campus

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NT/EXAM. CIRCULAR NO. 02 of 2018

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Authorized by	Examination, Assessment & Certification (EAC)	IS /ISO Clause	
	Branch	No. 7.5.1	
Chief	Subject: Transitional provisions for Certification of	NT Exam Circular	
Examiner of	Masters and deck officers on ships operating in	No. 02 of 2018	
Master and	polar waters- reg.		
Mates	File No: 7-NT(7)/2013	Date : 01.03.2018	

- 1. The International Code for Ships operating in Polar waters (The Polar Code) entered into force through the new Chapter XIV of SOLAS [i.e. Safety Measures for ships operating in Polar Waters].
- 2. The 'Manning and Training' Chapter of Polar Code [Chapter 12, Part I-A] at para 12.2 requires Maters, Chief Mates and Officers in charge of a navigational watch to have completed training to attain the required abilities that are appropriate to the capacities to be filled and duties and responsibilities to taken, considering the4 amended provisions of the STCW Convention ad the STCW Code.
- The amendment to the STCW Convention was carried out vide MSC Resolution 416. (97) dated 25.11.2016 and the STCW Code was amended vide MSC Resolution 417 (9&) dated 25.11.2016. The amendments to the STCW Convention and Code introduced new training and certifications requirements for Master, Chief Mates and Officers in charge of a navigational watch on ships operating in Polar waters. The amendments enter into force on 1st July, 2018. The new certificates introduced are as follows:

- 3.1 'Certificate of Proficiency (CoP) is Basic training for ships operating in polar waters'.
- 3.2 'Certificate of Proficiency (CoP) in Advanced training for ships operating in polar waters'.
- 4. Masters, Chief Mates and Officers in charge of a navigational watch are required to be in possession of the said CoPs only if the vessel is operating in polar waters as defined in Chapter XIV of SOLAS at regulations 1.2 to 1.4. For ease of reference, the geographical area of polar waters is indicated on map at Appendix-1 (figure 1 & Figure 2).
- 5. The said amendment to STCW Convention also provides transitional provisions at para 6 & 7 of Regulation V/4 of Chapter V of the Convention. As per the transitional provision, until, 1st July, 202, seafarers who commenced approved sea going service in polar waters, or in equivalent waters, between 1st July, 2013 & 1st July, 2018 with at least 3 months in total of sea services as a member of the deck watch, at operational, or at a management level, may apply for a Certificate of Proficiency [CoP] in Basic training for ships operating in polar waters (as appropriate) without undergoing the course.
- 6. The term "Equivalent approved sea going service" has not been defined in the Convention. However, the Polar Code at Part I-A, Section 12.3.2.5 has indicated an ice concentration figure of 2/10. In view of the same, Equivalent approved sea going service can be considered as ice conditions with ice concentration of 2/10th or greater as per the ice nomenclature are as follows:

10/10	Consolidated pack ice compact
9-10/10	Very close pack ice
7-9/10	Close pack ice
4-6/10	Open pack ice
1-3/10	Very open pack ice
<1/10	Open water

7. The details of the new basic and advance course for ships operating in Polar waters are under preparation. However, in the meantime, seafarers desiring to use the transitional provision provided in the STCW Convention may apply for basic/advance certificate (as appropriate) for ships operating in polar waters by submitting duly completed application and supporting documents to the Mercantile Marine Department by using the format given in Annexure:

- 7.1 Annex 1: Format of making Application for Issue of Certificate of Proficiency (Basic/advanced) to be made by the applicant.
- 7.2 Annex 2 : Format for issuing record of sea service on ships when operating in polar waters or other equivalent seagoing service [to be taken from each ship attested by the Master] applicable for sea service performed after 1st July, 2018.
- 7.3 Annex 3 : Format for company issuance of record of sea service on ships operating in Polar waters, or other equivalent waters [to be issued by the company].
- 7.4 Annex 4 : format for Certificate of Proficiency [CoP] in Basic training for ships operating in Polar Waters [Issued by MMDs].
- 7.5 Annex 4 : format for Certificate of Proficiency [CoP] in Advanced training for ships operating in Polar Waters [Issued by MMDs].
- 8. This issues with the approval of Chief Examiner of the Master and Mates.

Sd/-(Capt. P.C. Meena) Nautical Surveyor-cum-DDG [Tech.]

Application for Issuance of Certificate of Proficiency in

BASIC/ADVANCED TRAINING FOR MASTERS AND DECK OFFICERS ON SHIPS OPERATING IN POLAR WATERS (Refer to Instructions and Guidelines given for filling up application form)

Colour	To the	To the Principal Officer, MMD at (*strike what is not applicable)						
Photograph	Sub : Application for Issuance of Certificate of Proficiency in Basic / Advanced Training for Master and							
40mm x 30 mm	Deck Officers on Ship Operating in Polar Waters.							
	Name	(As per Passo	ort) :		Passport No).		
	Surnar	ne	Given	Name	Nationality :			
	Date o	f Birth: (DD/M	M/YYYY)		INDoS No.	INDoS No.		
	Place	of Birth :						
CDC No	Date o	f Issue :			Place of Iss	Place of Issue:		
	Date L	ast Renewed:						
Indian Coc No.			COC GRAD)E:		Department	-	
			Rank last he	eld:		DECK		
Certificate of Sea	Service:	3 months of s	sea service or	n ships operati	ng in Polar W	aters or "equiv	valent approved	l seagoing
service" within the	e last sixt	y months is c	ompulsory.	I	I		I	
Vessel particulars	5		IMO No.	Rank	Duration Se	rved	Sea	Area of
				Served		r	Service	operation
Name	Туре	Port of			From	То	Month/Days	
		Registry						
Issuance of Certif	icate of I	Proficiency for	Service in Po	olar Waters re	quested as fol	lows:		
Type of Ships				Level of Col	5			
				Basic / Adva	anced			
I hereby declare t	hat the p	articulars give	en above are o	correct and tru	e to the best o	of my knowled	lge and belief. 7	1 have read
the instructions gi	ven over	leaf.	r			r		
Date			Place			Signature		
				Official Use				
Fees Paid			Bhartkosh			Assistant		
			receipt No			Sign		
I have scrutinized	above a	pplication in li	ne with applic	able guideline	es. Candidate	is Eligible / No	ot Eligible for Is	suance of
Certificate of profi	ciency fo	or ships opera	ting in Polar V	Vaters * strike	off which is n	ot applicable)	as requested a	nd may be
issued.								
Certificate No.				Signature of	f Duly Authoriz	ed Officer		
Level of COP		Basic/Advar	nced	Name of Off	ficer			
Dated			Designation					

Check list for Issuance of Certificate of Proficiency in

BASIC/ADVANCED TRAINING FOR MASTERS AND DECK OFFICERS ON SHIP OPERATING IN

POLAR WATERS

Following	Documents Are Required For issuance of a Certific	cate of Proficiency in "Basic/Ad	vanced Training for Masters	
and Deck	Officers on Ship Operating in Polar Waters"			
Photo Cop	by /original as required of each documents must be	arranged in the following Sequ	lence.	
Name :		Date:		
Place of Birth: Date of Birth:				
Sr. No.	Торіс	Fresh Remark		
1.	Two recent color photographs in light			
	background, passport size 40mm*30mm			
	(with small envelope) attached to application			
2.	Bharatkosh receipt for evidence of fees paid			
	(Rs.3000/- for Basic COP and 4500/- for			
	advanced COP) enclosed for each			
	Certificate of Proficiency or combined.			
3.	Checklist duly filled up			
4.	Application form in original duly filled &			
	signed			
5.	Copy of Indian COC			
6.	Copy of CDC first page only			
(2) A	Il original documents will be verified by the MMD e COP. application is liable for rejection if it is not filled up o enclosed.			
Name of A	Applicant :	Signature:	Confirmation by Dealing	
			assistant :	
			Accepted/Not Accepted	

Annex-I

Approved by	
Chief Examiner of Master and Mates	

(Approved format for issuing record of sea service on Ships when operating in Polar water or other equivalent approved seagoing service – to be taken from MASTER of each ship)

Applicable for sea service performed after 1st July, 2018

TO WHOM IT MAY CONCERN

This is to certify that		whose date of
birth is	, CDC No	has performed following service and gained

experience as indicated below under my supervision:

Name							Ice Class	Certificate o	f	Rank
of	EXPER	EXPERIENCE					Vessel	competence	held	Served
vessel	Polar v	vaters1 (PW)	Other Ec	quivalent	: 2 (OE)		(Opetional)			
	PW /	Service (Dat	:e :	No.	Position L	at: XX				
	OE	dd/mm/yy)		of	o XX					
				Days	N/S Long:					
					XXXoXX E/W					
		From	То		From	То	Notation	Grade	Number	
TOTAL E	XPRIENC	E (No. of day	s)							

Date:_____

Ship Stamp:

Signature of Master	•	

Master's Certificate of Competency No._____

And Issuing Administration	

Polar Waters' includes both Arctic and Antarctic waters (as defined in the polar Code)

Other equivalent seagoing service2 means approved seagoing service outside of Polar waters, when operating in waters with ice concentration 2/10th or greater.



(On company letter head)

Annex-3

Record of Sea service in Polar Waters / Other Equivalent Waters

Date:		
Ref. No		
To,		
The Principal Officer,		
Mercantile Marine Department,		
Address		
Dear Sir/ Madam,		
Sub: Issuance of Certificate of Proficiency (Co	pP) BASIC / ADVANCED for s	hips operating in Polar waters
This is to introduce	holding CDC No	and INDoS
No, who has served on board the	e vessel (s) in the capacity of	on worldwide
vessel(s), managed/operated by	, who	se business address is as
follows:		

We certify below service in last 5 years which is as per his record of sea service on each of the following Ships operating in Polar waters or Other Equivalent waters, as below:

Sr.	Name of Vessel	Ice Class	Experience	Experience (see Note below)					
No.		vessel	Polar Water	Polar Waters1 (PW) / Other Equivalent Waters2 (OEW)					
			Rank Duration served Typed or			Typed of	Certificate o	f	
			served	d		service	competence held		
		Notation		M D		PW /	Grade	No.	
						OEW			
1.									
2.									
3.									
4.									
5.									
TOTA	AL								

We hereby request you to issue him the Certificate of Proficiency for BASIC TRAINING /ADVANCED TRAINING, for ships operating in Polar waters.

This letter is being issued as per his request.

_,

Thanking you.

Yours faithfully,

For_____

Name Designation : (As agents for and on behalf of Oweners) Our E-Mail ID is



GOVERNMENT OF INDIA CERTIFICATE OF PROFICIENCY IN

BASIC TRAINING FOR SHIPS OPERATING IN POLAR WATERS (Regulation V/4 Paragraph 2 of STCW Convention)

CERTIFICATE ISSUED UNDER THE PROVISIONS OF THE MERCHANT SHIPPING ACT, 1958 (44 OF 1958) AND THE INTERNATIONAL CONVENTION ON TANDARDS OF TRAINING CERTIFICATION AND WATCHKEEPING FOR SEAFARERS (STCW), 1978, AS AMENDED.

The Government of India certifies that ______ has been found duly qualified in accordance with the provisions of Regulations V/4 pagagraph 2 of the STCW Convention, as amended and found competent to perform the functions at the level type of ships specified for polar Waters, subject to any limitations indicated until (dd/mm/yyyy) (not more than 5 year from the date of issue).

Type of Ships	LEVEL OF TRAINING	LIMITATIONS APPLIYING (IF ANY)
SHIP OPERATING IN POLAR WATERS	BASIC TRAINING	

Certificate No._____ Issued on _____ (dd/yy/yyy)_____

The original of this certificate must be kept available in accordance with Regulations I/2 Paragaph 11 of the STCW Convention, as amended, while its holder is serving on a ship.

Date and Place of birth of holder of the certificate <u>(dd/mm/yyyy)</u> /

Signature of the holder of the certificate______

INDoS No._____

C.D.C. No._____

Photograph of the holder of the certificate

Signature of duly authorized Officer

Official seal

Name of duly authorized Officer

Issued by: Mercantile Marine Department, (Place)

Contact details: Directorate General of Shipping, 9th floor, BETA Building. I-Think Techno Campus. Kanjur Marg (Wast).Mumbai - 400 042, INDIA. Phone: 91-22-25752040/41/42/43/45, Fax: 91-22-25752029/35, E-mail: deship-dgs@nic.in

The authenticity of this certificate can be verified online using INDoS/COP Checker on website <u>www.dgshipping.gov.in</u>. Any further inquiry concerning this certificate should be addressed to the INDoS Cell, at email: <u>mttindos@gmail.com</u>



GOVERNMENT OF INDIA CERTIFICATE OF PROFICIENCY IN

BASIC TRAINING FOR SHIPS OPERATING IN POLAR WATERS (Regulation V/4 Paragraph 4 of STCW Convention)

CERTIFICATE ISSUED UNDER THE PROVISIONS OF THE MERCHANT SHIPPING ACT, 1958 (44 OF 1958) AND THE INTERNATIONAL CONVENTION ON TANDARDS OF TRAINING CERTIFICATION AND WATCHKEEPING FOR SEAFARERS (STCW), 1978, AS AMENDED.

The Government of India certifies that ______ has been found duly qualified in accordance with the provisions of Regulations V/4 pagagraph 4 of the STCW Convention, as amended and found competent to perform the functions at the level type of ships specified for polar Waters, subject to any limitations indicated until (dd/mm/yyyy) (not more than 5 year from the date of issue).

Type of Ships	LEVEL OF TRAINING	LIMITATIONS APPLIYING (IF ANY)
SHIP OPERATING IN POLAR WATERS	ADVANCED TRAINING	

Certificate No._____ Issued on _____ (dd/yy/yyy)_____

The original of this certificate must be kept available in accordance with Regulations I/2 Paragaph 11 of the STCW Convention, as amended, while its holder is serving on a ship.

Date and Place of birth of holder of the certificate <u>(dd/mm/yyyy)</u> /

Signature of the holder of the certificate______

INDoS No._____

C.D.C. No._____

Photograph of the holder of the certificate

Signature of duly authorized Officer

Official seal

Name of duly authorized Officer

Issued by: Mercantile Marine Department, (Place)

Contact details: Directorate General of Shipping, 9th floor, BETA Building. I-Think Techno Campus. Kanjur Marg (Wast).Mumbai - 400 042, INDIA. Phone: 91-22-25752040/41/42/43/45, Fax: 91-22-25752029/35, E-mail: deship-dgs@nic.in

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